

Declaration of Assets and Liabilities

Year 2022-2023

I, **GURIYA KUMARI** Son/Daughter/Wife of **JITENDRA SAW** aged **27 Years** (approx),

belonging to Stenographer and Private Secretary Cadre. service and presently working as

STENOGRAPHER, Bihar Legislative Assembly, Patna given herein below the details of the

assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) (JITENDRA SAW)	Dependant-1 (SATAKSHI SHORYA)	Dependant-2	Dependant-3
(i)	Cash	Rs.10,000/-(approx)	Rs.20,000/-(approx)	x	x	x
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs.50,000/-(approx) in SBI, Bihar Vidhan Mandal Branch & Bank of India, Ramkrishna Nagar Branch.	Rs.40,000/-(approx)	x	x	x
(iii)	Bonds, Debentures and shares in Companies	x	x	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	x	x	x	x	x
(v)	Motor Vehicles (details of make, etc.)	x	x	x	x	x
(vi)	Jewellery (give details of weight and value)	Gold-85 gm. (approx) Rs. 4,00,000/-(approx) SILVER-1000 gm.(approx) Rs-65,000/-(approx)	x	x	x	x
(vii)	Other assets, such as values of claims / interests	x	x	x	x	x

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(v)	Other (such as interest in property)	x	x	x	x	x

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	x	x
	(ii) Loans from financial institutions	x	x
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water	x	x
	(c) dues to departments dealing with supply of electricity	x	x

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	(d) dues to departments dealing with telephones	x	x
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	x	x
	(f) Other dues, if any	x	x
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year- 2022-2023 PAN- JBBPK0954C	x
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	x	x
	(iii) Sales Tax [Only in case of proprietary business]	x	x
	(iv) Property Tax	x	x

C Personal Detail

GPF/CPF/PRAN No.

:-

110114294410

Gender

:-

F

(M/F)

Date of Birth

:-

2 0 0 1 1 9 9 6

(DD/MM/YYYY)

Class/Group

:-

C

(A/B/C)

Cadre

:-

STENOGRAPHER, BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Guriya Kumari

Name of Employee: **GURIYA KUMARI**

Designation: STENOGRAPHER

Department: Bihar Legislative Assembly

Place: Patna

Date: 31/01/2023

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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